CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

10.07.2012

OA No. 427/2012

Mr. Amit Mathur, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that this OA has become infructuous. The same is dismissed as having become infructuous.

(Justice K.S.Rathore)

Member (J)

ahq